

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.390/10

Wednesday this the 28<sup>th</sup> day of September 2011

**C O R A M :**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

Fathah Rahman M.C.,  
Mullachetta House,  
Kadmath Island, Lakshadweep.

...Applicant

(By Advocate M/s.Thampan Thomas & Jancy Alex)

**V e r s u s**

1. The Administrator,  
Union Territory of Lakshadweep, Kavaratti.
2. The Director,  
Directorate of Education, Kavaratti – 682 555.
3. Union of India represented by its Secretary,  
Ministry of Human Resources Development,  
Department of Education, New Delhi. ...Respondents

(By Advocate Mr.S.Radhakrishnan [R1-2] & Mr.Pradeep Krishna [R3])

This application having been heard on 28<sup>th</sup> September 2011 this Tribunal on the same day delivered the following :-

**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

Counsel for the applicant submits that due to subsequent development the applicant prays for closure of this case with liberty to file a fresh O.A in case necessity arises.

2. Taking judicial notice of the same, this O.A is closed. Liberty as prayed for is granted to the applicant.

(Dated this the 28<sup>th</sup> day of September 2011)

  
K.NOORJEHAN  
ADMINISTRATIVE MEMBER  
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Dr.K.B.S.RAJAN  
JUDICIAL MEMBER